IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH ON THE DAY OF Monday THE 17th Day Of March 2025 COURT HALL NO 16 SITTING AT PRINCIPAL BENCH BENGALURU at 02:30PM **BEFORE**

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING-LIST-2

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

MATTER PERTAINS TO KALABURGI BENCH

PRONOUNCEMENT OF ORDER

1 WP 203394/2023 (GM, CC)

(DATE)

PET: PRABHU

GANESH SUBHASHCHANDRA

KALBURGI

DESHPANDE G V &

ANANTH S JAHAGIRDAR

RES: THE STATE OF KARNATAKA AND ORS

AND OTHERS

C JAGADISH FOR R1 TO

(VK NOT FILED) RAVI B PATIL FOR

C/R9 (IN CP

No.32469/2023)

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